## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Chief Justice's Secretariat)

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## ORDER

No. 408/ Psy

Dated: 12 - 07 - 2019

Sanction is hereby accorded to the retirement on Superannuation of below mentioned Officers of Subordinate Courts of the State (State Cadre) with effect from the dates shown against their respective names:

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S. No.	Name of the Officer/ Official S/Shri	Designation and present place of Posting	Date of Birth	Date of Retirement
1	Ms. Santosh Kumari	CAO, PDJ Court, Poonch	02.02.1960	29.02.2020
2	Ms. Kamlesh Kumari Kotwal	CAO, PDJ Court, Kathua	15.03.1960	31.03.2020
3	Ghulam Nabi Mir	CAO, PDJ Court, Shopian	14.04.1960	30.04.2020
4	Ghulam Hussain	CAO, PDJ Court, Kargil	16.06.1960	30.06.2020
5	Bilal Ahmad	Accounts Officer, PDJ Court, Anantnag	10.06.1960	30.06.2020
6	Abdul Qayoom Khan	CAO, PDJ Court, Kupwara	23.07.1960	31.07.2020
7	Roop Chand	CAO, PDJ Court, Kishtwar	07.07.1960	31.07.2020
8	Smt. Raksha Devi	CAO, PDJ Court, Udhampur	04.08.1960	31.08.2020
9	Tashi Youren	CAO, PDJ Court, Leh	15.11.1960	30.11.2020
10	Smt. Raziya Bano	CAO, PDJ Court, Bhaderwah	01.01.1961	31.12.2020

By order.

Addl. Registrar (Adm.)

No. 5/3-527/PSY-06

Copy to:-

1) Registrar General, High Court of J&K for information.

- 2) Registrar Vigilance, High Court of J&K for information.
- 3) Registrar Rules, High Court of J&K for information.

4-13) Pr. District & Sessions Judge, Bhaderwah/Kishtwar/Udhampur/Kathua/Poonch/ Anantnag/ Shopian/ Kupwara/ Kargil/ Leh for information and necessary action. The concerned Presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.

14) Chief Accounts Officer, High Court of J&K at Srinagar for information.

15) Incharge NIC for uploading on High Court website.

Addl. Registrar (Adm